

No.LA-CyberSecurity(E-62621)
Government of India
Ministry of Law & Justice
Department of Legal Affairs

4th Floor, 'A' Wing,
Shastri Bhawan, New Delhi.

Dated : 12th Sept. 2023

To

All concerned,

Sub: Inviting proposal from CERT-IN / NIC empanelled agencies for conducting two Internal Security Audit (VAPT) of the IT Infrastructure of Department of Legal Affairs – reg.

Department of Legal Affairs intends to conduct two Internal Security Audit (VAPT) and an Annual External Security Audit of the following IT Infrastructure of the Department located at the Main Secretariat, Notary Section at Janpath, Litigation (High Court) at High Court of Delhi, Litigation (Lower Court) at Tis Hazari and Litigation (CAT) at Copernicus Marg, New Delhi at an interval of maximum six months:

Sl.No.	Particulars	Quantity
1.	Desktop Computer	253
2.	Laptop Computer	34
3.	Network Switches	28
4.	LAN connected photocopier	28
5.	Wi-fi routers	17

2. Accordingly, proposals are being invited only from the CERT-IN / NIC empanelled agencies for conducting the two internal security audit at an interval of six months and an external security audit of the above IT infrastructure of Department of Legal Affairs separately as per the specifications and procedures laid down by CERT-IN for the purpose. Therefore, it is requested to submit the proposal under sealed cover in **Room No. 417A, 4th Floor, A Wing, Shastri Bhawan, New Delhi** mentioning "**Proposal for Conducting Two Internal Security Audit(VAPT) of IT Infrastructure of Department of Legal Affairs**" on the front of the envelope. It is requested that separate proposals for both the security audits (Two Internal and an Annual External Security Audit) may please be submitted clearly indicating the item-wise rates.

3. The last date for submission of proposal is **15.09.2023 (1700 hrs.)**. The incomplete proposals and proposals received after due date shall not be considered

Yours sincerely,


(Madhu Bala Soni)
Under Secretary to the GOI
13/09/2023